

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:497
ANSWERED ON:02.03.2007
TARGET FOR COLLECTION OF TAXES
Kharventhan Shri Salarapatty Kuppusamy

Will the Minister of FINANCE be pleased to state:

- (a) the target fixed vis-a-vis collection of both direct and indirect taxes during 2006-07;
- (b) whether the revenue generated so far during the year has surpassed the target fixed;
- (c) if so, the details thereof;
- (d) whether there is any shortfall in the revenue generation;
- (e) if so, the details and the reasons for shortfall of revenue, and
- (f) the steps taken to attain the target fixed?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S.S. PALANIMANICKAM)

(a) to (c): The details of targets and collection of direct and indirect taxes during the year 2006-07 (upto January, 2007) are as under:

Rs. (In crores)

Head of Tax	Target (Budget Estimates) 2006-07	Collection upto January, 2007	%age of Target achieved
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Corporation Tax	133010	97315	73.16%
Personal Income Tax (Including FBT, STT and BCTT)	77409	57990	74.91%
Other Direct Taxes	265	272	102.63%
Customs	77066	70872	91.96%
#Excise	117967	90677	76.86%
\$Service Tax	34500	25662	74.38%

#excluding cess not administered by Department of Revenue
\$ Service Tax Collection Figures are upto December, 2006.

(d) to (e): Since the period of actual collection for 2006-07 is not yet over, the results thereof cannot be indicated at this stage.

(f): A number of steps have been taken by the Government to realise greater tax revenue. These, inter-alia, include monitoring of arrears by a Task Force, multimedia campaign to encourage voluntary compliance of tax Laws, rationalization of tariff structure, review and withdrawal of tax exemptions wherever necessary, plugging leakage of revenue through anti-evasion measures, monitoring and disseminating international prices of imported commodities, simplification of tax collection procedures to improve tax compliance, etc.